HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 19TH OCTOBER, 2020

No. 157/ A: The Probationary Civil Judge (Junior Division)-Trainee, appointed under Notification No. 13/Nya. Pro. Ni.--03/2018 Ka. 5101 dated 09.10.2020 of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, Ranchi as named in the Column No – 02 of the table given below, are hereby posted as such in the Judgeship/ Station mentioned in the Column No – 04 of the table:-

SL No.	Name of the Candidate	Home District	Place of Posting
01	02	. 03	04
01.	Ms. Anushka Jain	Delhi (NCT)	Dhanbad
02.	Ms. Monika Prasad	Hazaribagh	Madhupur (Deoghar)
03.	Sri Abhinav Tripathi	Bilaspur (Chhattisgarh)	Dhanbad
04.	Sri Amit Kumar Gupta	Dhanbad	Sahebganj
05.	Ms. Minakshi Verma	Saharanpur (U.P.)	Bokaro
06.	Ms. Sweta Soni	Begusarai (Bihar)	Bermo at Tenughat
07.	Ms. Shristi Kumari	Ranchi	Dhanbad
08.	Sri Suresh Oraon	Ranchi	Dumka
09.	Ms. Purnima Tirkey	Ranchi	Hazaribagh
10.	Sri Sadish Ujwal Beck	Ranchi	Chatra
11.	Sri Kamal Prakash	Ranchi	Pakur
12.	Sri Mahaboob Alam	Ranchi	Rajmahal

The aforesaid officers are directed to submit their joining along with the Medical Certificate under Rule 52 of the Jharkhand service code and a declaration as contained in the Notification of appointment to the concerned Principal District Judge/ Judicial Commissioner by the time as prescribed in the notification of the State Government. Further, they shall be imparted training for the period of one year after their joining in accordance with "Syllabus of the Induction Training Programme" in the respective Judgeship/s and at the Judicial Academy Jharkhand, Dhurwa, Ranchi.

By Order of the Court **Sd/-** Ambuj Nath Registrar General

Memo No. 2806 /Apptt

dated Ranchi the 19th October, 2020

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Registrar General